

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4929  
ANSWERED ON:02.09.2011  
SAVE THE GIRL CHILD  
Panda Shri Baijayant;Pradhan Shri Nityananda

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether as per a survey conducted by a Non-Governmental Organisation (NGO) ``Save the Children``, one out of every 5 children in Delhi is rag-picker;
- (b) whether this NGO in its report has given certain indicators relating to denial of human rights to such children;
- (c) if so, the details thereof and the reaction of her Ministry thereto; and
- (d) the action plan of her Ministry to address this grim issue?

**Answer**

MINISTER OF STATE OF THE WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): Yes, Madam. The NGO in its report has indicated that the children on the street have difficulties in gaining access to shelter, health and sanitation facilities, education, etc. and also face abuse. The Ministry of Women and Child Development cannot comment on the appropriateness of the methodology adopted for the study and the conclusions drawn therefrom.

However, the Government of India in the Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) through which such children can be provided care and rehabilitation services in Open Shelters, Shelter Homes and Children's Homes assisted under the scheme.